

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **16.04.2024** THROUGH VIDEO CONFERENCING

PRESENT:

**HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER TECHNICAL)**

APPLICATION NUMBER	:	
PETITION NUMBER	:	IBA/1234/2019
NAME OF THE PETITIONER(S)	:	Sicagen India Ltd.
NAME OF THE RESPONDENTS	:	Logos Construction Pvt. Ltd.
UNDER SECTION	:	Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Shri. R. Kannan, Ld. PCS for the Petitioner.

None for the Respondent.

The matter is stated to be pending since 2019.

Ld. Counsel for the Petitioner submits that pleadings in the matter are complete.

List the petition for hearing on **06.05.2024**.

Ld. Counsel is directed to inform the Counsel for the Respondent.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs